

**Central Administrative Tribunal
Principal Bench, New Delhi**

OA No.1568/2016

This the 5th day of May, 2016

**Hon'ble Mr. Justice M.S. Sullar, Member, (J)
Hon'ble Mr.K.N.Shrivastava, Member (A)**

Sh. Ajay Kumar
S/o Sh. Late Sh. Bhupal Singh
R/o House No.83, Sector-9,
Mawai Road, Old Vijay Nagar,
Ghaziabad. ... Applicant

(By Advocate: ShriAjit Kr. Singh)

Versus

1. Secretary-Cum-Commissioner
Department of Food, Supplies And Consumer
Affairs (GNCTD)
K-Block, VikasBhavan
I.P. Estate,
New Delhi-110002.

2. Chief Secretary,
GNCTD
A-Wing, 5th Floor,
Delhi Secretariat,
New Delhi-110011.... Respondents

ORDER(ORAL)**By Hon'ble Mr.JusticeM.S.Sullar,M(J):**

At the very outset, learned counsel for the applicant intends to withdraw the main OA to enable him (applicant) to take and urge all the points contained in it at the appropriate stage of enquiry proceeding.

2. Therefore, the OA is dismissed as withdrawn with aforesaid liberty as prayed for.

(K.N. Shrivastava) (Justice M.S.Sullar)
Member(A) Member(J)

/rb/